

### अखिल भारतीय आयुर्विज्ञान संस्थान के लिए समिति का गठन

2576. श्री जगदम्बी प्रसाद चादव :  
क्या स्वास्थ्य और परिवार कल्याण मंत्री  
यह बताने की कृपा करेंगे कि :

(क) क्या सरकार संस्थान में डाक्टरों  
और अर्ध-चिकित्सीय कर्मचारियों  
के रोगियों के साथ दुर्व्यवहार, वेड देने  
में पक्षपात, गरीबों और बिना पहुँच वाले  
व्यक्तियों को सेवाएँ देने से इंकार किये  
जाने और केज्युल्टी विभाग में दुष्टता  
के मामलों को न लेने के संबंध में जांच  
करने और संस्थान के कार्यकरण में सुधार  
करने के लिए उपाय सुझाने हेतु संसद  
सदस्यों और विशेषज्ञों की एक समिति  
गठित करने का विचार रखती है; और

(ख) यदि नहीं, तो सरकार इस  
संबंध में क्या वैकल्पिक कार्यवाही करने  
का विचार रखती है ?

स्वास्थ्य और परिवार कल्याण  
मंत्री में (श्री बो० शंकरानन्द) :  
(क) जी नहीं ।

(ख) अस्पताल संस्थान के कार्य-  
संचालन का निरीक्षण करने के लिए  
संस्थान में एक अस्पताल बोर्ड है । प्रश्न  
के भाग (क) में उल्लिखित किस्म के  
विशिष्ट दृष्टांत जब भी इसके ध्यान  
में आते हैं तो यह बोर्ड उपचारी उपाय  
करता है ।

**Extension of Services of Chairman.  
..... Railway Board .....**

2577. SHRI KISHOR MEHTA;  
SHRI SURESH KALMADI;

Will the Minister of RAILWAYS be  
pleased to state;

(a) whether it is a fact that the Chair-  
man, Railway Board, has been given ex-  
tension for six months;

(b) if so, what are the reasons there-  
for; and

(c) whether it is in contravention of  
the Prime Minister's recent directive in  
this behalf?

THE MINISTER OF RAILWAYS  
(SHRI A. B. A. GHANI KHAN CHOU-  
DHURY): (a) to (c) The Chairman,  
Railway Board has been given extension  
for six months beyond superannuation by  
the Government in administrative in-  
terest.

**.. Per capita quantity of ration ..**

2578. SHRI SHANKER SINH VAG-  
HELA: Will the Minister of FOOD AND  
CIVIL SUPPLIES be pleased to state;

(a) what is the quantity of ration in  
respect of cereal, pulses, edible oil and  
sugar sanctioned for different categories  
of persons by the Central Government;

(b) how does it compare with their per  
capita availability in India; and

(c) what are the reasons for the gap,  
if any?

THE DEPUTY MINISTER IN THE  
DEPARTMENT OF ELECTRONICS  
AND IN THE MINISTRY OF  
FOOD AND CIVIL SUPPLIES (SHRI  
M. S. SANJEEVI RAO): (a) to (c) The  
Central Government supplies seven essen-  
tial commodities including wheat, rice,  
edible oils and sugar to the States for dis-  
tribution through Public Distribution Sys-  
tem. These allocations by the Central Gov-  
ernment are supplemental in nature to  
the open market availability of these com-  
modities. The quantity of these commo-  
dities for distribution per person is fixed  
by the concerned States subject to avail-  
ability of stocks. People are free to pur-  
chase additional quantities if needed, from  
the open market.

**Purchase of Commodities at Support Prices**

2579. SHRI SHANKER SINH VAG-  
HELA: Will the Minister of FOOD AND  
CIVIL SUPPLIES be pleased to state;

(a) what is the number of the regula-  
ted markets where Government or their